NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : TCP/140/2016

NAME OF THE PETITIONER(S) : S. Reha Banu

: M/s Green House Promoters P. Ltd &8 others NAME OF THE RESPONDENT(S)

UNDER SECTION : 397/398 and 237

S.No. NAME (IN CAPITAL) **SIGNATURE** DESIGNATION

REPRESENTATION BY WHOM

1. Harri Perashanth for Mr. Jayaprakash

3. Hema Shankar for Animudh Krishnan Petitioner

ORDER

Counsels representing both the parties are present. Counsel for petitioner is permitted to make amendments in the cause title of the petition since the application is allowed for impleading the LRs of the deceased husband of the petitioner. Both the counsels stated that the matter is settled and prayed for time to file the terms of settlement. Time is enlarged at their request. Put up on 29.11.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)